

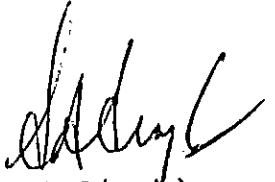
01.7.2004

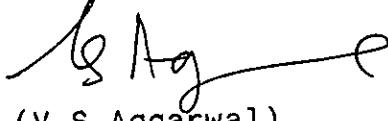
13.
MA 1154/2004
OA 2792/2003

Present: Shri S.M.Arif, counsel for applicant in
MA-1154/2004.
Shri Thomas Oomen, counsel for respondents
in MA 1154/2004.

MA-1154/2004

Learned counsel for respondents states that the
present miscellaneous application has become infructuous.
Dismissed as such.


(S.A.Singh)
Member(A)


(V.S.Agarwal)
Chairman

/kdr/